

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

Sub: Work Distribution of Virtual Traffic Courts of Central District.

Consequent upon allocation of the work of existing Virtual Traffic Courts i.e. JMFC (Virtual Traffic Court)-01, JMFC (Virtual Traffic Court)-02 and JMFC (Virtual Traffic Court)-03 of Central District to the newly created Digital Traffic Courts at North and North-West District by the Hon'ble High Court of Delhi, New Delhi vide order dated 25.10.2024, in supersession of all previous orders, the work of Virtual Traffic Courts is re-distributed as under:

Sl. No.	Particulars	North	North-West
1.	<ul style="list-style-type: none">▪ Consumption of Traffic Challan*▪ Reconciliation of Fine Statement and forwarding it to SBI for transfer of funds.▪ Attending the emails received on dedicated email from aggrieved persons.▪ Sending Weekly contested data to the traffic department.	Delhi Traffic Department "On the Spot" Challans	Delhi Notice Department "NB(T)" Challans
2.	*Henceforth, verification & allocation etc. of the consumed challans of all the districts shall be undertaken by the "Readers/Ahlmads" of the respective court itself.		
3.	In supersession of earlier order No.33849-866/P&T/Admn.II/HQs/Delhi/2022 dated 07.05.2022, Reader in the court of JMFC (Digital Traffic Court), North-West, Rohini Courts is hereby designated as 'Nodal officer' and is authorized to deal with 'Charge Back Claims' in respect of challans pertaining to Virtual Traffic Courts. Further, Reader in the court of JMFC (Digital Traffic Court), North, Rohini Courts, Delhi shall act as link Nodal Officer in his/her absence.		

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 65554-65600/P&T/Admn.II(HQs)/2024

Dated, Delhi the 11 9 NOV 2024

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, Delhi / New Delhi.
2. Ld. Officer-in-charge, Computer Branch (Central), THC, Delhi.
3. Office of Ld. Chief Judicial Magistrates, Delhi / New Delhi.
4. Ld. JMFC (Digital Traffic Courts), all Districts, Delhi / New Delhi.
5. Personal Office of the undersigned.
6. The DDOs concerned for further necessary action.
7. The Manager, SBI, Tis Hazari Courts, Delhi.
8. Branch-in-charge, Computer Branch and IT Celi (HQs), THC, Delhi to do the needful.
9. For uploading on LAYERS.
10. For uploading on Website.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.